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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.12.2018

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.171/B B/2018	For Final hearing	Sec 10 of I&B code	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan, K S Vadivelu Advocate		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ADVOCATE FOR PETITIONER/s :

- 1 M.S. VISWANATHAN
98840 85514
- ② K. S. VADIVELU.

For Petitioner
counsel

M. S. VISWANATHAN

T. T. Mishra
31/12/18


ADVOCATE FOR RESPONDENT/s :

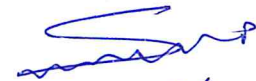
Respondent No 10 BSSudhyr
90360 27988.
S A Associates - 9845116116

M. S. VISWANATHAN

Advocate for F.C.T.
Capital. First.

Respondent No 10 BSSudhyr


Kotak Bank (Resp)
31/12/18


RESPONDENT NO. 6.
CAPFLAT FINANCIAL SERVICES
PRIVATE LIMITED 31/12/18

Syeda Rana - 7400445147

Rana
RBL BANK.

ORDER

Heard Shri M.S.Viswanathan along with Shri K.S.Vadivelu learned Counsel for Petitioner; Heard Shri B.S.Sudhir learned Counsel for Repondent No. 10, Shri Syeda Rana learned Counsel for Respondent.

Post the case on **30.01.2019.**


MEMBER (T)


MEMBER (J)